

Central Administrative Tribunal, Principal Bench

Contempt Petition No.296/2000 in
Original Application No.20 of 1996

New Delhi, this the 18th day of September, 2000

Hon'ble Mr. Kuldip Singh, Member (J)
Hon'ble Mr. S.A.T. Rizvi, Member (A)

Subir Roy S/o Shri S.C. Roy
H-24, Nanak Pura
New Delhi

Office address:

Central Pension Accounting Office,
Ministry of Finance, Department of Expenditure,
Union of India, Trikot-2,
Bhikaji Cama Place, New Delhi. Applicant

By Advocate Shri M.C. Dhingra.

Versus

1. Shri C.M. Vasudev
Secretary (Expenditure),
Ministry of Finance,
Department of Expenditure,
North Block, New Delhi.
2. Shri S.W. Oak,
Chief Controller of Pension,
Central Pension Accounting Office,
Ministry of Finance, Department of Expenditure,
Trikot-2, Bhikaji Cama Place,
New Delhi. Respondent

By Advocate Shri M.K. Gupta.

ORDER (ORAL)

By Hon'ble Mr. Kuldip Singh, Member (J)

Respondents have filed a compliance affidavit dated 11.9.2000. Counsel for applicant is satisfied with the same. Accordingly, CP is dropped and notices discharged.

(S.A.T. Rizvi)
Member (A)

(Kuldip Singh)
Member (J)

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